IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24 **IA(I.B.C)/1558(MB)2024**
IN C.P. (IB)/1164(MB)2020

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Limited
VS
Perfect Engineering Products Limited

SECTION: 7, 25(j) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. None present. List this matter for hearing on **04.06.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR